

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

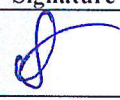
PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA –MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 2/7/HDB/2020
NAME OF THE COMPANY	Dharti Dredging And Infrastructure Ltd
NAME OF THE PETITIONER(S)	Federal Bank
NAME OF THE RESPONDENT(S)	Dharti Dredging And Infrastructure Ltd
UNDER SECTION	7 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Selivan Chittan	Petitioner	9949119592	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Counsel for the Petitioner present and he is directed to issue notice to the Respondent for appearance and file proof of service. Put up the matter on 28.01.2020.



**MEMBER TECHNICAL**



**MEMBER JUDICIAL**